

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
GREENWORLD INTERNATIONAL PRIVATE LIMITED

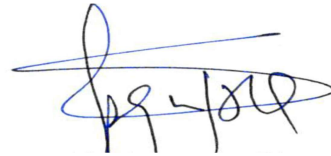
RELEVANT PARTICULARS		
1.	Name of corporate debtor	GREENWORLD INTERNATIONAL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/10/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U37100DL2012PTC243731
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: B-92, WHS Kirti Nagar, West Delhi-110015 Principal Office: Plot No 60-61, Ganpati Dham, Industrial Area, Sankhol, Bahadurgarh, Haryana-124507
6.	Date of closure of Insolvency Resolution Process	28-02-2023
7.	Liquidation commencement date of corporate debtor	28-02-2023
8.	Name and registration number of the insolvency professional acting as liquidator	CA IP SUNIL KUMAR GUPTA IBBI/IPA-001/IP-P00205/2017-18/10394
9.	Address and e-mail of the liquidator, as registered with the Board	B-10, Magnum House-1, Karampura Commercial Complex, New Delhi-110015 Email: caskg82@gmail.com 9953999077
10.	Address and e-mail to be used correspondence with the liquidator	B-10, Magnum House-1, Karampura Commercial Complex, New Delhi-110015 Email: green.cirp@gmail.com Caskg82@gmail.com 9953999077
11.	Last date for submission of claims	30-03-2023

Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of a liquidation of the Greenworld International Private Limited on 28th February 2023.

The stakeholders of Greenworld International Private Limited are hereby called upon to submit their claims with proof on or before 30th March 2023 to the liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



CA IP SUNIL KUMAR GUPTA
IBBI/IPA-001/IP-P00205/2017-18/10394
LIQUIDATOR
GREENWORLD INTERNATIONAL PRIVATE LIMITED

Date : 06-03-2023
Place : DELHI